- (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No. L.T. 10666/16/19]
- II. A copy each (in English and Hindi) of the following papers, under Section 25 of the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act, 1999:—
 - (a) Annual Report and Accounts of the National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (Divyangjan), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Trust.

 [Placed in Library. See No. L.T. 10765/16/19]

Reports and Accounts (2017-18) of NCPCR, New Delhi and CHILDLINE India Foundation, Mumbai and related papers

- डा. वीरेन्द्र कुमार: महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-
- I. A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 16 and sub-section (4) of Section 29 of the Commission for Protection of Child Rights Act, 2005:—
 - (a) Annual Report and Accounts of the National Commission for Protection of Child Rights (NCPCR), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Performance Review of the above Commission, for the year 2017-18. [Placed in Library. *See* No. L.T. 10556/16/19]
- II. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report and Accounts of the CHILDLINE India Foundation, Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above the Foundation. [Placed in Library. *See* No. L.T. 10211/16/19]
- I. Notifications of the Ministry of Human Resource Development.
- II. Reports and Accounts of various Universities, Institutes, Commission and Board

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT; AND THE MINISTER OF STATE IN THE MINISTRY OF

Papers laid [3 January, 2019] on the Table 9

WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): Sir, I lay on the Table:—

- I. (i) Acopy on English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education), Notification No.CUKmr/Admin./ F. No. 595/17/3272, dated the 3rd August, 2018, publishing the draft amendment to Ordinance 3, 21, 5, 20, 25, 26, 27, 28, 29 and 7 of the Central University of Kashmir, under sub-section (2) of Section 43 of the Central Universities Act, 2009.
 [Placed in Library. See No. L.T. 10610/16/19]
- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education), under Section 28 of the University Grant Commission Act, 1956:—
 - (1) F. No. 1-1/2002(PS)/Exempt (Pt.FI.III)) Vol-II., dated the 27th August, 2018, publishing the University Grants Commission (Minimum Standards and Procedure for Award of M.Phil/Ph.D Degrees) (1st Amendment) Regulations. 2018.
 - (2) F. No. 1-1/2002(PS)/Exempt (Pt.FI.III)) Vol-II, Vol-II., dated the 18th October, 2018, publishing the University Grants Commission (Minimum Standards and Procedure for Award of M.Phil/Ph.D Degrees) (2nd Amendment) Regulations, 2018.

[Placed in Library. See No. L.T. 10611/16/19]

II. A. A copy (in English and Hindi) of the Annual Accounts of the English and Foreign Languages University (EFLU), Hyderabad, for the year 2017-18, and the Audit Report thereon, under sub-section (4) of Section 33 of the English and Foreign Languages University Act, 2006.

[Placed in Library. See No. L.T. 10593/16/19]

- B. A copy each (in English and Hindi) of the following papers, under sub-section(3) of Section 33 of the Rajiv Gandhi University Act, 2006:—
 - (a) Thirtieth Annual Report of the Rajiv Gandhi University, Doimukh, Arunachal Pradesh, for the year 2017-18.
 - (b) Review by Government on the working of the above University.

 [Placed in Library. See No. L.T. 10766/16/19]

C. Acopy (in English and Hindi) of the Annual Accounts of the Sikkim University, Gangtok, for the year 2017-18, and the Audit Report thereon, under subsection (4) of Section 33 of the Sikkim University Act, 2006.

[Placed in Library. See No. L.T. 10601/16/19]

- D. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961:—
 - (i) (a) Annual Report of the Indian Institute of Technology (IIT), Goa, for the year 2016-17.
 - (b) Annual Accounts of the Indian Institute of Technology (IIT), Goa, for the year 2016-17, and the Audit Report thereon.
 - (c) Review by Government on the working of the above institute.

 [Placed in Library. See No. L.T. 10595/16/19]
 - (ii) (a) Annual Report of the Indian Institute of Technology (IIT), Ropar, for the year 2017-18.
 - (b) Annual Accounts of the Indian Institute of Technology (IIT), Ropar, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the, above Institute.

 [Placed in Library. See No. L.T. 10596/16/19]
 - (iii) (a) Annual Report and Accounts of the Indian Institute of Technology(IIT) (Indian School of Mines), Dhanbad, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above.

[Placed in Library. See No. L.T. 10597/16/19]

- E. A copy each (in English and Hindi) of the following papers, under Section 18 and sub-section (4) of Section 19 of the University Grants Commission Act, 1956:—
 - (a) Annual Report of the University Grants Commission (UGC), New Delhi, for the year 2017-18.

Papers laid [3 January, 2019] on the Table 11

- (b) Annual Accounts of the University Grants Commission (UGC), New Delhi, for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above Commission.

 [Placed in Library. See No. L.T. 10607/16/19]
- F. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 of the Tezpur University Act, 1993:—
 - (a) Annual Report of the Tezpur University, Assam, for the year 2017-18.
 - (b) Review by Government on the working of the above University.

 [Placed in Library. See No. L.T. 10604/16/19]
- G. A copy each (in English and Hindi) of the following papers, under sub-section
 (3) of Section 30 and sub-section (4) of Section 31 of the Central Universities
 Act. 2009:—
 - (a) Ninth Annual Report of the Central University of Himachal Pradesh, Dharamshala, for the year 2017-18.
 - (b) Ninth Annual Accounts of the Central University of Himachal Pradesh, Dharamshala, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.

 [Placed in Library. See No. L.T. 10767/16/19]
- H. A copy each (in English and Hindi) of the following papers, under subsection (3) of Section 28 of the Indira Gandhi National Open University Act, 1985:—
 - (a) Annual Report of the Indira Gandhi National Open University (IGNOU), New Delhi, for the year 2017-18.
 - (b) Review by Government on the working of the above University.
 [Placed in Library. See No. L.T. 10608/16/19]
- I. A copy each (in English and Hindi) of the following papers, under subsection (2) of Section 30 of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Act, 1996:—
 - (a) Annual Report of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya (MGAHV), Wardha, Maharashtra, for the year 2017-18.

- (b) Review by Government on the working of the above Vishwavidyalaya.
 [Placed in Library. See No. L.T. 10606/16/19]
- J. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report and Accounts of the Board of Apprenticeship Training (BOAT), Northern Region, Kanpur, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.

 [Placed in Library. See No. L.T. 10599/16/19]
 - (ii) (a) Annual Report and Accounts of the Board of Apprenticeship Training (BOAT), Southern Region, Chennai, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.

 [Placed in Library. See No. L.T. 10598/16/19]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE

श्री भूपेन्द्र यादव (राजस्थान) : महोदय, मैं विभाग संबंधित कार्मिक, लोक शिकायत, विधि और न्याय संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:-

- (i) Ninety-eighth Report on the Action Taken on Ninety-fifth Report of the Committee on Demands for Grants (2018-19) pertaining to the Ministry of Personnel, Public Grievances and Pensions; and
- (ii) Ninety-ninth Report on the Action Taken on Ninety-sixth Report of the Committee on Demands for Grants (2018-19) pertaining to the Ministry of Law and Justice.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON AGRICULTURE

SHRI MOHD. ALI KHAN (Andhra Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Agriculture:—

(i) Sixty-second Report on the Subject "Agriculture Marketing and Role of